

1	2	3
15.	Orissa	2,28,316.19
16.	Punjab	9,10,754.36
17.	Rajasthan	38,751.89
18.	Sikkim	39,634.47
19.	Tamil Nadu	26,64,057.75
20.	Tripura	Not available
21.	Uttar Pradesh	2,24,491.95
22.	West Bengal	10,26,470.64
23.	Andaman & Nicobar Islands	No information
24.	Arunachal Pradesh	26.785.60
25.	Chandigarh	Nil.
26.	Delhi	3,92,177.45
27.	Goa, Daman & Diu	3,580.00
28.	Dadar Nagar Haveli	Nil
29.	Lakshadweep	Nil
30.	Mizoram	3,29,285.00
31.	Pondicherry	No information

Contract for Production-cum-Process Platform with South Korean Concern

3170. SHRI SHIVENDRA BAHADUR SINGH: Will the Minister of PETROLEUM be pleased to state :

(a) whether Oil and Natural Gas Commission has entered into a contract with a South Korean concern for a contract for production-cum-process platform for the offshore South Bassien gasfield; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) and (b). Yes, Sir, the contract has been awarded to M/s Hyundai Heavy Industries Company Ltd., South Korea in November, 1984 on a turn key basis. The total cost of the project is US \$ 81.989 million including the cost of spares. The project is expected to be commissioned by end December, 1986.

Right to Vote by Indians living abroad

3171. PROF. P. J. KURIEN : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether there has been demand for voting rights by Indians living abroad; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARADWAJ) : (a) and (b). Suggestions from some overseas organisations that Indian citizens residing abroad could be given voting rights at elections were received. The question whether voting rights should be extended to such persons living abroad is under consideration of the Government. As the question presents some special features, it will have to be examined in considerable detail taking into account the various relevant factors.